

LOK SABHA DEBATES

LOK SABHA

Wednesday, March, 21, 1990/ Phalgun
30, 1911 (Saka)

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER *in the Chair*]

RE. GREETINGS ON ATTAINMENT OF
INDEPENDENCE BY NAMIBIA

[*English*]

DR. THAMBI DURAI (Karur): Sir, I want to make a submission. Today is the historical day in the world history. Namibia has got the freedom. It is the highest forum. Therefore, we have to send our congratulations, through you. Before starting the Question Hour, you please say something and send some message which may be appropriate. It is my request.

SHRI EDUARDO FALEIRO (Mor-mugao): I join Dr. Thambi Durai. It is a very important occasion and the Government of India, at all times, since the days of Mahatma Gandhi, has been working in this direction. It is a fulfilment of the aspirations of the people

of Namibia. It is indeed the fulfillment of the aspirations of all high-thinking people of India and of mankind in general. This is a last bastion of colonialism to fall in the world.

MR. SPEAKER: I quite agree with the feelings of the Members of the House. I think, if you all agree, we will send our greetings to the people of Namibia. The whole House would greet the people of Namibia.

SHRI BASUDEB ACHARIA (Bankura): Sir, we can adopt a Resolution also, today.

MR. SPEAKER: I think this is enough, Acharyaji.

SHRI CHITTA BASU (Barasat): Sir, there should be a greeting on behalf of this Parliament to the people of Namibia.

MR. SPEAKER: Yes, we will send our greetings, Chitta Basu.

[*Translation*]

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): On behalf of the Government also.

[*English*]

MR. SPEAKER: We will send our greetings to the brave people of Namibia.

SHRI CHITTA BASU: Please ensure that it should be on behalf of the Parliament of India.

MR. SPEAKER: Yes, we can do that.

SHRI SAMERENDRA KUNDU (Balasore): Sir, Chitta Basu, should personally hand over the message of greetings of Lok Sabha.

11.02 hrs.

ORAL ANSWERS TO QUESTIONS

[English]

Identification of Primitive Tribes

*122 **SHRI HET RAM:** Will the Minister of WELFARE be pleased to state.

(a) whether Government of India have undertaken or plan to undertake a systematic review of primitive tribes to identify those who are still struggling for survival as hunters, gatherers or shifting cultivators but have not turned into landless labourers;

(b) if so, whether there is a proposal to constitute an expert group for primitive tribes at the national level to provide guidance in the formulation of comprehensive plan and action programme for reviewing their progress; and

(c) if so, the details thereof and if not, the steps being taken by Government in this direction?

[Translation]

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):
(a) Yes, Sir.

Primitive Tribes are identified on the basis of three criteria, namely (i) pro-agricultural level of technology, (ii) low level of literacy and (iii) a stagnant or diminishing population.

Seventy four primitive tribal groups have

been identified so far in 15 Tribal sub-Plan States/Union Territories.

(b) and (c). The Working Group on the Development and Welfare of Scheduled Tribes during the VIII Five Year Plan (1990-95), which included experts, was constituted by the Planning Commission. It went into the question of development of primitive tribal groups and made recommendations regarding formulation of comprehensive plan and action programmes.

[English]

SHRI HET RAM: Sir, for the last forty years, the tribal India has been treated as national park or ethological park and development has been considered as per the national park and other accepted things. Nothing has been done to integrate them with other Indians. May I know whether the Government is thinking on the lines that tribes should be separated and kept separate?

Such provisions should be there so that they may be integrated.

[Translation]

SHRI RAM VILAS PASWAN: Speaker, Sir, there cannot be two opinions about the fact that the problem of the Scheduled Tribes is very disappointing. That is why there is a feeling of resentment among them. The programmes prepared by the Government could not be implemented effectively anywhere. Any assistance granted by the Government will not bear fruits unless it is properly utilised and the programmes are implemented effectively by the State Governments. I may tell you for information that the Central Special Assistance worth Rs. 493.75 lakhs was provided in the Fifth Five Year Plan. But you will be surprised to know that only Rs. 369 lakhs were spent out of the entire amount, which implies that the State Governments could not even spend the entire money granted by the Central Government, what to talk of making any contribution to the funds from their own side. Similarly, Special Cen-